

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(47)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : CP/46/2017  
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	for KSR KCo. M.K. Preetha	for petitioners	
2)	CIBI VIJHNU JERIN AJER	Counsel for Respondent	

ORDER

At request of both the parties, list this matter for hearing on 06.11.2019.

<sup>sl -</sup>  
(S.VIJAYARAGHAVAN)  
Member (Technical)

<sup>sl -</sup>  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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